

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

**LOK SABHA
UNSTARRED QUESTION NO. 3996**

TO BE ANSWERED ON FRIDAY, DECEMBER 9, 2016/AGRAHAYANA 18, 1938 (SAKA)

Utilisation of Funds

†3996. SHRI SHYAMA CHARAN GUPTA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the funds allocated by the Government to the State/UT Governments for development is being properly utilised;
- (b) if so, the details of funds allocated/ utilised during the last three years and the current year, State/UT-wise including Uttar Pradesh; and
- (c) whether the Government has put in place any monitoring mechanism to ensure that the said funds reaching the intended beneficiary and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI ARJUN RAM MEGHWAL)**

- (a) to (c) The details of funds allocated by the Union Government to the State/ UT Governments including Uttar Pradesh in the Union Budget are as follows:

(Rs. in crore)

Particulars	BE 2013-14	BE 2014-15	BE 2015-16	BE 2016-17
States' share of Taxes and Duties	346992	382216	523958	570337
Non-Plan Grants and Loans	77060	70019	108630	118437
Central Assistance for State & UT Plan	127802	329712	195778	241900
Assistance for Central and Centrally Sponsored Schemes*	43776	5851	23869	0
Direct release to State/ District level autonomous bodies/ implementing agencies #	143040	0	0	0
Less- Recovery of Loans and Advances	(8548)	(8832)	(9272)	(9473)
Total	730122	778966	842963	921201

* w.e.f. 2016-17(BE), Centrally Sponsored Scheme have been rationalized and categorized under Centre Assistance for States & UTs.

On restructuring of the Centrally Sponsored Schemes from BE 2014-15 (Plan), the funds transferred directly to the implementing agencies are provided under Central Assistance for States w.e.f. 2014-15

The State-wise details are available in the Union Budget for the devolution to States from divisible pool of Central Taxes as per vertical tax devolution formula and inter-se share of respective States recommended by the Finance Commissions as given in the Annex-I.

The programmes of Central Government meant for development of States have inbuilt mechanism to ensure proper utilisation of funds received by the State Governments. The concerned State Governments and Central Ministries review and monitor implementation of Schemes to ensure effective utilisation of funds and further instalments of grant-in-aid is based on utilization certificate for the amount already released. For the loans from Multilateral Development Banks passed to State Governments, strict monitoring of disbursement/ project is done through Tripartite Review Meeting and State Review Meetings. Public expenditure is also subject to independent audit and the audit report is placed before State Legislature.

Further, Public Finance Management System (PFMS) is envisaged to establish an on-line financial management information and decision support system for tracking of funds released under all plan schemes of Government of India and real time reporting of expenditure at all levels of programme implementation through treasury and bank interface.

Annex- I to reply to Part (a) to (c) of Lok Sabha Unstarred Question No. 3996 for 09.12.2016

Statement showing State-wise allocation of net proceeds of Union Taxes and Duties for Budget Estimates (BE) 2013-14 to 2016-17

Rs. in Crore					
Sl. No.	Name of the State	BE 2013-14	BE 2014-15	BE 2015-16	BE 2016-17
a	b	c	d	e	f
1	Andhra Pradesh	24132	16839	22638	24637
2	Arunachal Pradesh	1140	1256	7232	7869
3	Assam	12621	13905	17401	18938
4	Bihar	37977	41842	50747	55234
5	Chhattisgarh	8593	9467	16213	17644
6	Goa	925	1019	1981	2157
7	Gujarat	10579	11655	16236	17669
8	Haryana	3645	4016	5686	6189
9	Himachal Pradesh	2717	2993	3744	4075
10	Jammu & Kashmir	4514	4887	8088	8892
11	Jharkhand	9747	10739	16499	17956
12	Karnataka	15056	16589	24790	26979
13	Kerala	8144	8973	13122	14282
14	Madhya Pradesh	24768	27289	39705	43211
15	Maharashtra	18086	19926	29062	31627
16	Manipur	1569	1729	3238	3525
17	Meghalaya	1420	1564	3371	3669
18	Mizoram	936	1031	2414	2627
19	Nagaland	1092	1203	2614	2845
20	Odisha	16625	18317	24412	26568
21	Punjab	4832	5324	8273	9005
22	Rajasthan	20361	22433	28925	31478
23	Sikkim	832	916	1925	2095
24	Tamil Nadu	17286	19045	21150	23018
25	Telangana*	0	9749	12823	13955
26	Tripura	1778	1959	3369	3667
27	Uttar Pradesh	68451	75417	94313	102650
28	Uttarakhand	3896	4293	5526	6015
29	West Bengal	25270	27841	38461	41861
	Total	346992	382216	523958	570337

* States of Andhra Pradesh and Telangana were bifurcated w.e.f. 02.06.2014. Hence, the figures for BE 2013-14 are for undivided Andhra Pradesh.